

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA

[Circuit Court at Ranchi]

O.A./051/00731/2018

Date of order : 12th September, 2018

C O R A M

THE HON'BLE MR. A.K. PATTNAIK, MEMBER(J)
HON'BLE MR. PRADEEP KUMAR, MEMBR (A)

Sri Baijnath, Gangman, S/o Late Ramdas Sao, R/o Village – Joga, P.O. –
Yoga, P.S. – Utariroad, District: Palamau, Jharkhand.

..... Applicant.

By Advocate : None.

Vrs.

1. Union of India.
2. Sr. DPO, East Central Railway, Dhanbad – 826001.
3. The Divisional Finance Manager, E.C. Railway, Dhanbad, Jharkhand – 826001.
4. Divisional Engineer, East Railway, Now East Central Railway, Dhanbad – 826001.
5. Assistant Engineer, Dhanbad – 826001.

..... Respondents.

By Advocate : Shri Prabhat Kumar.

ORDER
[O R A L]

Per A.K. Pattnaik, J.M.:- None for the applicant. Shri Prabhat Kumar, learned Standing Counsel for Railway respondents is present.

2. With the aid and assistance of Shri Kumar and on perusal of the record, we find that applicant has not availed the departmental remedies before approaching this Tribunal. Accordingly we dispose of this O.A. without entering into the merit of the matter by granting liberty to the applicant to approach appropriate authority annexing a copy of this order and the said authority is directed to consider the grievance of the applicant if any such appeal is preferred to the said authority within a period of one month from today. No costs.

[Pradeep Kumar]/M(A)

[A.K. Pattnaik]/M/(J)

*sk*s/-